

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 3/2022-RC

DATED: 31-1-2023

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 3/2022-RC, dated 3-3-2022 invited applications through online for appointment to the posts of **Typists** to be filled by direct recruitment as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018. The High Court had conducted common computer based examination and common Typewriting test (skill test).

The High Court duly following the relevant rules and procedure hereby declares that the candidates bearing the below mentioned hall ticket numbers have qualified to appear for oral interview on short-listing as per their respective categories in the ratio of 1:3 of the notified vacancies:

(1) NAME OF THE UNIT: ADILABAD COMBINED DISTRICT

220330032	220330039	220330125	220330126	220330127	220330806
220330808	220330809	220330922	220330929	220330936	220331872
220332115	220332307	220332310	220332316	220332319	220332328
220332347	220332353	220332360	220332380	220332382	--

(2) NAME OF THE UNIT: KHAMMAM COMBINED DISTRICT

220330458	220330465	220330474	220330475	220330494	220330495
220330497	220330713	220330714	220330734	220330746	220331941

(3) NAME OF THE UNIT: KARIMNAGAR COMBINED DISTRICT

220330100	220330140	220330154	220330156	220330168	220330184
220330187	220330198	220330838	220330951	220330957	220330960
220330974	220330986	220330988	220330997	220331042	220331056
220331061	220331069	220331133	220331695	220331696	220332199
220332205	--	--	--	--	--

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(4) NAME OF THE UNIT: MAHBUBNAGAR COMBINED DISTRICT

220330214	220330218	220330219	220330245	220330253	220330265
220330267	220330269	220330271	220330274	220330282	220330285
220330288	220330289	220330302	220330315	220330320	220330321
220330322	220330340	220330341	220330349	220330351	220330356
220330368	220330377	220330378	220330434	220331256	220331260
220331705	220331707	220331710	220331967	220331968	220332206
220332211	--	--	--	--	--

(5) NAME OF THE UNIT: MEDAK COMBINED DISTRICT

220330117	220330120	220330437	220330915	220331122	220331271
220331348	220331509	220331510	220331724	220331735	220331736
220331738	220331775	220331976	220331978	220331979	220331983

(6) NAME OF THE UNIT: NALGONDA COMBINED DISTRICT

220330546	220330555	220330560	220330565	220330569	220330612
220330624	220330632	220330646	220330652	220330781	220331278
220331283	220331288	220331530	220331746	220331762	220332001

(7) NAME OF THE UNIT: RANGAREDDY COMBINED DISTRICT

220330028	220330382	220330515	220330788	220330792	220330797
220331133	220331305	220331306	220331324	220331334	220331347
220331361	220331534	220331540	220331555	220331559	220331565
220331590	220331592	220331762	220331764	220331772	220331775
220331777	220331778	220331791	220331792	220331793	220331794
220331823	220331840	220331860	220332016	220332018	220332020
220332025	220332046	220332047	220332048	220332058	220332059
220332064	220332065	220332070	220332074	220332090	220332098
220332255	220332256	220332258	220332268	220332278	--

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(8) NAME OF THE UNIT: COMBINED WARANGAL DISTRICT

220330876	220330884	220330902
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(9) NAME OF THE UNIT: METROPOLITAN SESSIONS COURT, HYDERABAD

220330219	220330652	220330815	220330819	220331061	220331133
220331160	220331183	220331369	220331390	220331392	220331398
220331404	220331407	220331433	220331440	220331441	220331456
220331592	220331614	220331623	220331627	220331631	220331634
220331677	220331692	220331762	220331853	220331860	220331861
220331892	220331900	220331908	220331910	220331930	220331934
220331967	220331979	220332018	220332058	220332065	220332096
220332111	220332135	220332137	220332151	220332179	220332277
220332283	--	--	--	--	--

(10) NAME OF THE UNIT: CITY CIVIL COURT, HYDERABAD

220330652	220330692	220330824	220331224	220331456	220331477
220331592	220331614	220331670	220331677	220331678	220331680
220331683	220331930	220331934	220332018	220332179	220332183

(11) NAME OF THE UNIT: CITY SMALL CAUSES COURT, HYDERABAD

220331367	220331793	220331850
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(12) NAME OF THE UNIT: COURT OF PRINCIPAL SPECIAL JUDGE FOR CBI CASES, HYDERABAD

220330797	220330798	220330915	220331367	220331369	220331613
220331614	220331849	220331850	220331853	220331859	220331861
220332097	220332107	220332108	--	--	--

The schedule for conducting the Oral Interview will be declared in due course.

DR 31/12/2023
REGISTRAR (RECRUITMENT)

HIGH COURT OFFICIAL WEBSITE: <http://tshc.gov.in>

HELP DESK NUMBER : 040-23688394